

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/ 1529/2024 in Company Petition IB/74/9/HDB/2020
NAME OF THE COMPANY	E Centric Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Monotech Systems Ltd
NAME OF THE RESPONDENT(S)	E Centric Solutions Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/1529/2024**

**Present:** Ld. Counsel Mr. G. Bhupesh on behalf of Mr. K. Pratik Reddy for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 24.09.2024** for filing proof of service and for counter.

**Sd/-**  
MEMBER (T)

**Sd/-**  
MEMBER (J)